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(b) if so, the details of cost of the project as well as the funding provided by ADB;

(c) whether Government has assessed the commercial viability of the project and if so, the details thereof; and

(d) the time by which the work on the project is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) No, sir.

(b) Does not arise.

(c) No, sir.

(d) Proposal for India-Sri Lanka road connectivity is in the conceptual stage and no time line has been set for commencement of work on the project.

Awarding of highway projects

92. KUMARI SELJA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any plan to award various highway projects in the country during the current financial year;

(b) if so, the details thereof, State-wise; and

(c) the details of funds earmarked and spent, so far, State-wise and project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes Sir. The Statewise targets of works to be awarded under various schemes of the Ministry during the current year are given in Statement-I (*See* below).

(c) Funds are not earmarked project-wise. The State-wise allocation and expenditure till October, 2015 are given in Statement-II.

Statement-I

Sl.No.	States/UTs/Scheme	No.	Length in km	Tentative Cos in ₹ Crore Need not be given
1	Andhra Pradesh	4	217	840
2.	Assam	3	14	37
3.	Bihar	8	222	2237
4.	Chhattisgarh	3	149	3522
5.	Goa	6	36	1124
6.	Gujarat	2	103	109
7.	Haryana	2	34	87
8.	Himachal Pradesh	4	93	50
9.	Jammu and Kashmir	2	5	21
10.	Karnataka	11	273	840
11.	Madhya Pradesh	3	136	143
12.	Maharashtra	2	7	56
13.	Manipur	4	39	107
14.	Odisha	7	254	1065
15.	Puducherry	1	10	8
16.	Punjab	1	11	51
17.	Rajasthan	8	63	251
18.	Tamil Nadu	5	145	387
19.	Telangana	1	41	153
20.	Uttar Pradesh	11	589	3235
21.	Uttarakhand	14	234	200
22.	LWE	11	237	355
23.	NHDP-IV A	47	3171	23885
24.	NHIIP	5	357	1868
25.	BRO	5	116	192
26.	SARDP-NE	27	1202	13903
27.	NHAI	76	5160	71983

Target for award of projects during 2015-16

Statement-II

Sl.No.	State/UTs/Schemes	Allocation	Expenditure
		2015-16	2015-16
1	2	3	4
1.	Andhra Pradesh	149.00	5.63
2.	Arunachal Pradesh	1.00	10.80
3.	Assam	104.79	11.17
4.	Bihar	160.24	48.11
5.	Chandigarh	1.00	0.00
6.	Chhattisgarh	61.60	10.56
7.	Delhi	2.00	0.00
8.	Goa	156.00	6.48
9.	Gujarat	116.08	43.69
10.	Haryana	48.00	22.11
11.	Himachal Pradesh	120.00	26.47
12.	Jammu and Kashmir	30.00	0.04
13.	Jharkhand	95.00	8.32
14.	Karnataka	133.00	49.04
15.	Kerala	115.20	7.37
16.	Madhya Pradesh	116.14	23.89
17.	Maharashtra	38.71	16.09
18.	Manipur	30.00	5.39
19.	Meghalaya	11.00	7.64
20.	Mizoram	38.00	1.73
21.	Nagaland	80.00	0.00
22.	Odisha	280.00	30.21
23.	Puducherry	7.00	0.77
24.	Punjab	92.00	40.01
25.	Rajasthan	235.18	42.84

State-wise details of allocation and expenditure during 2015-16

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1	2	3	4	
26.	Tamil Nadu	169.11	50.14	
27.	Telangana	91.00	7.70	
28.	Tripura	55.00	0.00	
29.	Uttar Pradesh	227.27	99.82	
30.	Uttarakhand	68.68	40.42	
31.	West Bengal	213.00	48.91	
32.	A & N Islands	5.00	0.04	
33.	NHAI	72114.59	7537.69	
34.	BRO	0.00	0.00	
35.	SARDP-NE	4000.00	2488.29	
36.	LWE	1200.00	205.43	
37.	EAP	750.00	69.20	

Review and clearance of stalled projects

93. SHRI ANIL MADHAV DAVE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has decided to review and clear the stalled projects through arbitration; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) In order to ensure timely completion of the stalled projects, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by NHAI with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects various steps are taken which include streamlining of land acquisition and environment clearances, exit for equity investors, premium re-schedulement, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc. NHAI with cooperation of NHBF (National Highways Builders Federation) has formed a Society for Affordable Redressal of Disputes (SAROD) for the purpose of speedy Arbitration of disputes which is adjudicating large number of cases.